

undertakings to Parliament as is prevalent in U.S.A. and U.K.; and

(b) if so, what action has been taken in the matter?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). Yes, Sir. I would like to invite the attention of the Honourable Member to the revised Section 639(i) in the Companies (Amendment) Bill, 1959, which is before the Parliament. It will be observed that a provision has been included in this Section, stipulating a period of three months for the Central Government to cause an annual report on the working and affairs of the Government company to be laid before the Houses of Parliament from the date of the annual general meeting of the company.

#### Indian Immigrants in U.K.

\*913. **Shri Ajit Singh Sarhadi:** Will the Prime Minister be pleased to state:

(a) whether United Kingdom Government have held any consultation with the Government of India about the problem of Indian immigrants in U.K. doing unskilled work; and

(b) if so, the nature of the talks and Government's reaction thereto?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) Yes.

(b) About two years ago, the United Kingdom High Commission in New Delhi presented an Aide Memoire on the question of increasing immigration of Indian nationals into the United Kingdom. It was pointed out that this immigration was causing a serious strain on the National Insurance and Health Insurance schemes in the U.K.

2. The Aide Memoire pointed out that the United Kingdom authorities would continue to welcome the traditional movement of Indians to the United Kingdom. They were, however, perturbed over the movement that has taken place of large numbers of illiterate unskilled labourers, who found it difficult to assimilate themselves.

3. In their reply, the Government of India pointed out to the United Kingdom High Commission that they had all along been strict in issuing passports to Indian nationals who wanted to go to the United Kingdom and that all necessary steps had been taken to stop the flow of illegal immigrants to the United Kingdom on irregular passports. Since then the situation has been well under control and there has been no occasion to have any further consultations with the United Kingdom Government on this matter.

#### Workers' Education Centres

\*914. **Shri Tangamani:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government propose to set up more Workers' Education Centres on the pattern of Bombay and Calcutta for training teacher-administrators;

(b) if so, their venue and probable dates of establishment; and

(c) how many students will be trained in these centres?

**The Deputy Minister of Labour and Planning (Shri L. N. Mishra):**

(a) to (c). Third Training Course for about 40 Teacher-Administrators is proposed to be conducted in Bombay towards the end of this year.

#### Radio Rural Clubs

1708. **Shri Pangarkar:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of Radio Rural forums or clubs formed in the community development blocks in Maharashtra State after the launching of the scheme of Radio Broadcasts on Agriculture; and

(b) the number of enquiries received from each of these forums by the All India Radio stations in Maharashtra?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) 130 upto 31st July, 1960.